

Issue concerning violation of rights, harassment and mental torture to lady officers in UCO Bank in Odisha

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR): Thank you, Sir, for giving me the opportunity.

HON. CHAIRPERSON: You have only 30 seconds. There are so many hon. Members who want to speak.

SHRIMATI SANGEETA KUMARI SINGH DEO: But Sir, I have to breathe also. It is an important issue. Please give me some time.

It is an important issue concerning violation of rights, harassment and mental torture to lady officers in UCO Bank in Odisha. Several lady officers have been transferred to far off places like Gujarat, Kerala and Karnataka in clear violation of Clause 14 of the Transfer Policy of the Bank. It clearly states that women officers shall be transferred within the presently posted States or any other adjoining States.

These ladies, as disciplined officers, went and joined and worked there for two years. They suffered great hardships and personal inconvenience, innumerable difficulties, leaving their husbands, children and parents. ? (*Interruptions*)

HON. CHAIRPERSON: Dr. Prabha Mallikarjun.

SHRIMATI SANGEETA KUMARI SINGH DEO: Sir, please give me two seconds. It is a very important issue.

HON. CHAIRPERSON: Kindly conclude now. We have time constraint. I think you are well aware of it. There are so many Members who want to speak. I have given you an opportunity.